

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 916-921/2016

M/S. U.P. TRANSFORMERS INDIA PVT. LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX (CENTRAL), KANPUR

Respondent(s)

Date : 10-05-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pawanshree Agrawal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant shall file the spare copies of the appeal within two weeks for issuance of NLPA to the respondents failing which the matter shall be processed for listing before the Hon'ble Judge in Chambers for further orders.

SANJAY PARIHAR
Registrar

SB